

MEGHALAYA LEGISLATIVE ASSEMBLY

BUDGET SESSION

BULLETIN PART - I

WEDNESDAY, 8th MARCH, 2017

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2 P.m.

The day was allotted for Government Business.

1. Questions:

Questions Nos. 44 - 64 were listed.

Questions Nos. 44, 45, 46, 47, 48, 49, 50, 51 and 52 were taken up and disposed off.

2. Zero Hour Notice:

Shri K.P. Pangniang, MLA raised a Zero Hour Notice under Rule 49 A of the Rules of Procedure and Conduct of Business to the news item published in 'The Shillong Times', dated 27.02.2017, under the caption "*17 killed, 61 injured as speeding truck loses control in West Khasi Hills*".

Shri H.D.R. Lyngdoh, Minister in-charge Home replied.

Shri Paul Lyngdoh, MLA raised a point of order and referred to the murder case of a woman from his constituency whose body was found in Ishyrwat enroute to NEIGRIHMS. He would like to know whether the Minister in-charge Home will make a Suo motto statement.

Shri H.D.R. Lyngdoh, Minister in-charge Home said that he will be making a Suo motto statement on the matter.

3. Call Attention Notice:

Shri Titosstarwell Chyne, MLA called the attention of the Minister in-charge Forest and Environment under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "The Shillong Times", dated 24th February, 2017 under the caption "*Forest Department's undue favour to Cement Plant*".

Dr. Mukul Sangma, Chief Minister in-charge replied and spoke extensively. He refuted the allegation made in the paper which are not based on facts.

:2:

Shri Sanbor Shullai, MLA intervened and supported the points made by the Chief Minister. He said the paper ‘The Shillong Times’ had also printed misleading news about him.

Dr. Celestine Lyngdoh, Parliamentary Secretary, also intervened and wanted to know whether Parliamentary Secretaries can also participate in discussion after the recent amendment. The Hon’ble Speaker informed that no communication has come from the Government so far, and he will be taking up with the Government.

4. Debate of Governor’s Address:

Shri Ardent M. Basaiawmoit, MLA continued with his speech.

Shri James K. Sangma, MLA also participated and spoke extensively.

(At 12.45 P.m., Shri Winnerson D. Sangma, MLA was in the Chair)

(At 1.25 P.m., Hon’ble Speaker was in the Chair)

Shri Sanbor Shullai, MLA also participated and was still continuing with his speech.

5. Adjournment :

Since there was no more Business to be transacted, the House was adjourned till 10. a.m. on Thursday, the 9th March, 2017.

*Shillong,
The 9th March, 2017.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*